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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

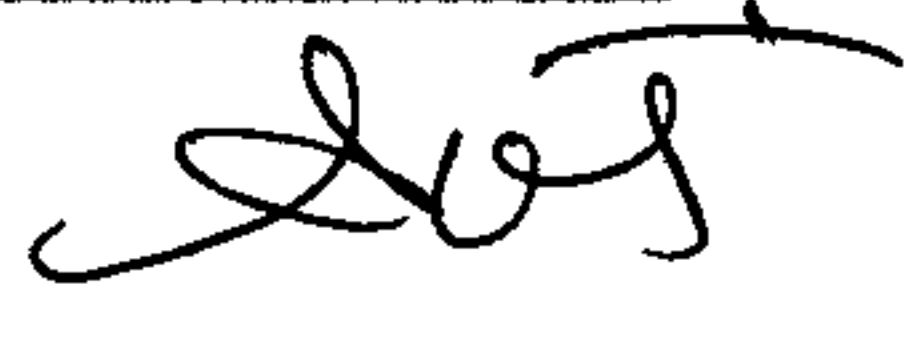

**TP No. 134/397-398/NCLT/AHM/2016  
(CP 65 of 2016)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2018**

Name of the Company: Sandeep J. Dave  
V/s.  
Evnironmental Project Mgt. Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ALKESH SALAN	PCS	PETITIONER	
2.	JATIN KAPADIA	PCS	R-1 to 3	

**ORDER**

PCS, Mr. Alkesh Jalan, is present for the Petitioner. PCS, Mr. Jatin Kapadia, is present for Respondents 1 to 3.

The petitioner submitted that he received the documents yesterday only from the petitioner, hence, needs some time to deal with.

List the matter on 18.09.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 27<sup>th</sup> day of July, 2018

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**